

(b) if so, the number of State Governments which have offered their comments; and

(c) the steps being taken to implement the recommendations?

**The Minister of Education (Dr. Triguna Sen):** (a) Yes, Sir.

(b) So far, comments have been received from the State Governments of Andhra Pradesh, Gujarat, Kerala, Madras, Orissa and Uttar Pradesh. The comments of the other State Governments are awaited.

(c) A programme for implementing the Report of the Education Commission has been drawn up. The Education Minister would be paying visits to several States for individual discussions with State Governments. A Conference of State Education Ministers is being convened on April 28 and 29. A Committee of Members of Parliament is being set up to consider the Report and a discussion thereon will be raised in the next session of Parliament. In the light of these discussions, it is proposed to take decisions on the major recommendations of the Commission and to draw up a programme for immediate action. To the extent financial resources permit, steps to implement this programme will be taken from 1967-68 itself.

**Urdu as second Language in Bihar**

\*286. **Shri K. R. Ganesh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Bihar Government have made a policy statement making Urdu as the second official language of the State; and

(b) whether there is a proposal under the consideration of Government to ask other State Governments to make Urdu as their second official language, where there is a substantial Urdu speaking population?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) In his Address

to the new State Legislature on 19th March, 1967, the Bihar Governor stated that recognition would be given to Urdu as the second official language in the State.

(b) No Sir.

**Booking of Telegrams at Jaipur.**

\*287. **Dr. Karni Singh:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that telegrams tendered by the Opposition Leaders in Rajasthan at Jaipur on the 8th March, 1967 were not booked;

(b) whether Government are aware that such important telegrams could be transmitted only with the assistance rendered by the authorities in Delhi on that day; and

(c) the reasons for the restrictions so imposed by the Posts and Telegraphs Department causing sudden inconvenience to the public?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujaral):** (a) and (b). No Sir.

(c) Transmission of some telegrams after booking was however, withheld on the 9th March, 67 under section 5(i) (b) of the Indian Telegraph Act.

**Pandey Commission Report on Bastar Incidents**

\*288. **Shri Nath Pal:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Ram Singh:**  
**Shri Narain Sarup Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a copy of the Pandey Commission Report on the incidents of Jagdalpur (Bastar);

(b) whether Government have studied the Report; and

(c) whether a copy of the Report will be laid on the Table of the House?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Since the Commission was appointed by the state Government it is for them to consider the report.

(c) In view of the fact that the report has already been made public by the Government of Madhya Pradesh, it is not proposed to lay a copy on the Table of the House. A few copies will, however, be made available to the library.

### गो-हत्या विरोधी आन्दोलन

\* 288-क. श्री प्रकाशवीर शास्त्री :  
श्री कंवर लाल प्ल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गो-हत्या विरोधी आन्दोलन और इस उद्देश्य के लिये कुछ प्रमुख महात्माओं द्वारा किये गये घनगण के बारे में वर्तमान स्थिति क्या है ;

(ख) क्या सरकार ने इस बारे में अब तक कोई निर्णय किया है और यदि हाँ, तो क्या निर्णय किया है ; और

(ग) जो राज्य गो-हत्या पर पूर्णतया रोक लगाने के पक्ष में नहीं है उनको इस सम्बन्ध में राजी करने में कितना समय लगने की सम्भावना है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) घनगण समाप्त कर दिये गये हैं किन्तु आन्दोलन जारी है ।

(ख) सरकार ने 5 जनवरी 1967 को जारी किये गये एक बक्तव्य में गो रक्षा के प्रश्न पर विचार करने के लिये एक समिति स्थापित करने के निर्णय की घोषणा कर दी है । इस समिति के सदस्यों के नाम तथा उसके निर्देश पत्रों की घोषणा जल्दी ही कर दी जाएगी ।

(ग) ऐसे राज्यों से सम्पर्क स्थापित करने की शीघ्र चेष्टा की जाएगी ।

### Postal Marks

510. Dr. Karni Singh: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the postal marks (Seals) of the Delhi Post Offices are so worn out that even the date of posting cannot be read clearly; and

(b) if so, the steps taken to improve the matters?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) As a rule, worn out stamps are replaced as soon as they become unfit for use. However, the main cause for illegible impressions is due to the fact that some officials do not take sufficient care in obtaining clear and legible impressions particularly during rush periods.

(b) The following steps have been taken:

(i) Detailed instructions have been issued to heads of offices to check the condition of stamps periodically and to ensure that they are regularly oiled and cleaned.

(ii) A machine has been devised to clean stamps and this machine has been supplied to a number of large offices.

(iii) Heads of offices have been asked to exercise proper supervision on the work of those who are entrusted with the stamping duties.

(iv) Action is also being taken to ensure that the stamps and seals manufactured by the Postal Stamps and Seals Co-operative Society, Allahgarh, are of the requisite standard.

(v) Special drives are also being conducted from time to time to check whether impressions of stamps are legible and clear.